

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-76/2021/8315/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri C. Chaturvedy,  
Principal Judge, Family Court,  
Barpeta.

Dated, Guwahati the 23<sup>rd</sup> September, 2022.

Sub: **Civil vacation.**

Ref:- FCB/15/Admin/2022/724 dtd. 20.09.2022

Sir,

With reference to the above, I am directed to inform you that your prayer for **permission to avail entire Puja vacation from 02.10.2022 to 18.10.2022 along with station leave permission, from the evening of 01.10.2022 till the morning of 19.10.2022**, has been granted. The Counsellor, Family Court, Barpeta in his absence the Chief Judicial Magistrate, Barpeta and in his absence the in-charge Chief Judicial Magistrate, Barpeta shall remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO. HC. VII-76/2021/8316-8317-8318/A, dated** , 23-09-2022

Copy to:-

1. The Principal Accountant General (A&E), Beltola, Guwahati.
2. The Chief Judicial Magistrate, Barpeta.
3. ✓ The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**